

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.196 of 2009 &  
IA No. 361 of 2009**

**Dated 21<sup>st</sup> July, 2011**

**In the matter of :**

**Mandi Gobindgarh Induction Furnace  
Association**

**Appellant (s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Anr.**

**.....**

**Respondent (s)**

**Counsel for the Appellant (s) :Mr. Amit Kumar for  
Mr. Manish Shrivastava  
Counsel for the Respondent (s) : Ms. Ranjitha**

**ORDER**

Learned Counsel for the appellant is filing written submissions during the course of the day.

Judgment reserved.

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

PK

